

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 5<sup>th</sup> October, 2020.

**No. LJ(B). 53/93/Pt/107**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within South West Garo Hills District with immediate effect and until further orders:-

<b><u>Sl.No.</u></b>	<b><u>Name of Officer</u></b>	<b><u>Designation</u></b>
1.	<b>Shri.Lastine A.Sangma</b>	<b>SDO, PHE, Ampati</b>
2.	<b>Shri.Federick A.Sangma</b>	<b>FM,DCIC, Ampati</b>
3.	<b>Shri.Dylan Minty M. Sangma</b>	<b>AEE, PWD (Roads)</b>
4.	<b>Shri.Grikjang Sunny R.Marak</b>	<b>Fishery Officer, Ampati</b>
5.	<b>Smti.Torali K. Marak</b>	<b>CDPO, Zikzak</b>
6.	<b>Smti.Zanera Rikrik A. Sangma</b>	<b>CDPO, Betasing</b>



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/107-A      Dated Shillong the 5<sup>th</sup> October, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Garo Hills District, Ampati with reference to letter No.SWGH/Mgst/Lgl.2/2019/7 Dtd Ampati the 14<sup>th</sup> September, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department